

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 15th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	
2	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	
3	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr.	Ms. Deepika Murali	
4	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file IA No. 62/2023	K. Gaurav Kumar Vs Ram Charan Company Pvt. Ltd. & 2 Ors	Mr. K Gaurav Kumar, CS	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.364/2022 For Stay IA No. 840/2022 To Dispense with IA No.841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No.518/2023 (For Stay) in Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors	Mr. MS Shanmugasundaram	Mr. AG Sathyanarayana
7	IA No. 530/2023 (For Stay) in TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 25/2022	V. Duraisamy IRP Vs Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	Mr.D Ebenezar Inbaraj	
9	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022	Fortune Integrated Assets Finance Ltd. Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B Shanmitha- R3
10	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs St. John Freight System Ltd	Ms. G Pavithra	
11	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini & Anr. Vs C.Ramasubramaniam , Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr. S Sathiyarayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No.109/2021 (CA (AT) No.151/2019)	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana R2
13	TA (AT) No.110/2021 (CA (AT) No.153/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana R2
14	TA (AT) No.113/2021 (CA (AT) No.200/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr	Ms. Pooja Jain	Mr. Y.Suryanarayana R2
15	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathyanarayanan - R1 Mr. KV Jagdishvaran- R2
16	Comp App (AT) (CH) (Ins) No. 155/2021 For Exemption IA No. 312/2021 For Stay IA No. 313/2021 For Urgent Listing IA No. 314/2021 & 358/2021	Agarwal Structure Mills Vs Rajesh Chillale	Mr. Gaurav Gupta	Mr. VVSN Raju
17	Comp App (AT) (CH) (Ins) No. 268/2021 For Stay IA No. 583/2021 For Urgent Listing IA No. 584/2021 To dispense with IA No. 585/2021	Central Board of Trustees Rep by Assistant Provident Fund Commissioner Vs Shri Kumar Rajan	M/s. K Ramu & R. Vishnu	Mr. Vinod P V
18	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd	Ms.Hema Srinivasan	Mr.P Giridharan

19	Comp App (AT) (CH) (Ins) No. 292/2021 For Urgent Hearing IA No. 623/2021 To dispense with IA No. 624/2021 For Stay IA No. 622/2021	Madurai Sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates Mr. P Elayaraj kumar	Ms. K Purna Chandra Rao- R2
20	Comp App (AT) (CH) (Ins) No. 3/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
21	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medical Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan JabakhR1- R5 Mr. K. Moorthy- R6- R8 Mr. V Mahesh, PCS R9
22	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
23	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
24	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. S.Sriraman R10

25	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan- R10
26	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan- R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
27	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
28	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma and 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
29	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. M Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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